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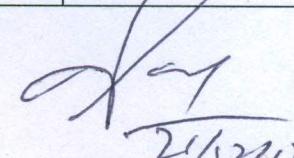
**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

Appeal No.550/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> December 2017, 10.30 A.M**

Name of the Company	Ascent Vanijya Pvt.Ltd.-Versus-Registrar of Companies, W B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

CA SHASHI ACHANAK PETITIONER   
21/12/17

**O R D E R**

Ld. Pr. CS appearing on behalf of the appellant has filed affidavit of service, which may be taken on record. It appears from the affidavit of service that notice has been served on the Registrar of Companies. Appellant is further directed to serve notice on the Central Government through the Regional Director, Eastern Region Ministry of Corporate Affairs, Kolkata and file affidavit of service within 7 days.

List it on 22/02/2018.



(Jinan K.R.)  
Member (J)



(V.P.Singh)  
Member (J)